

Statement 8: Financing of Gross Fiscal Deficit- As per cent to Total – 2013-14 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	102.1	6.7	-5.0	0.9	6.0	-7.0	2.1	-	-	-4.1	-1.6	100.0
2. Bihar	31.8	3.9	-	7.2	0.6	-	1.0	-	-	-1.0	56.5	100.0
3. Chhattisgarh	62.5	-2.8	0.2	19.9	6.9	5.2	7.1	-	-	-1.0	2.1	100.0
4. Goa	36.9	4.4	-5.4	1.3	8.9	0.4	8.3	5.3	-0.2	-0.7	40.7	100.0
5. Gujarat	80.2	-1.9	-1.6	-0.1	3.4	0.1	11.2	-	3.7	8.1	-3.1	100.0
6. Haryana	99.4	0.7	-2.9	-12.6	3.4	-	3.3	27.1	-0.7	-1.0	-16.7	100.0
7. Jharkhand	123.9	-3.4	-9.3	-8.8	-0.5	-3.5	34.4	-1.0	-0.3	5.0	-36.7	100.0
8. Karnataka	74.7	3.0	-	1.2	9.7	-5.6	9.7	0.6	-	-	6.6	100.0
9. Kerala	91.2	2.9	-2.4	-0.3	8.9	-0.9	1.6	-2.2	-0.9	-1.2	3.3	100.0
10. Madhya Pradesh	77.1	8.5	5.6	4.6	7.3	-1.4	-16.2	0.2	2.6	-3.3	15.1	100.0
11. Maharashtra	72.2	7.5	-6.6	-	9.3	-2.3	23.6	-	0.3	-0.9	-3.2	100.0
12. Odisha	52.0	3.0	-10.9	14.6	16.9	10.1	-1.7	-0.3	7.3	-1.9	10.9	100.0
13. Punjab	98.5	3.0	-13.6	1.1	24.0	4.1	2.3	-2.9	-1.3	-1.3	-14.0	100.0
14. Rajasthan	37.6	2.5	-6.8	2.3	14.1	-1.3	1.1	-	-	20.6	29.9	100.0
15. Tamil Nadu	82.8	4.4	-2.9	2.6	6.7	-3.7	-6.3	1.3	-0.1	-0.3	15.4	100.0
16. Telangana	-	-	-	-	-	-	-	-	-	-	-	-
17. Uttar Pradesh	67.2	-3.2	8.9	2.2	18.6	19.6	3.3	-36.2	-4.7	-2.2	26.6	100.0
18. West Bengal	89.4	3.4	-0.7	-0.3	1.0	-0.5	3.8	-	-	0.1	3.8	100.0
II. Special Category												
1. Arunachal Pradesh	9.6	-1.2	7.3	2.8	0.6	0.8	-13.8	-1.5	-6.3	-8.3	110.0	100.0
2. Assam	-5.7	-0.8	6.5	-0.5	7.5	0.5	2.2	0.9	-0.6	-	90.0	100.0
3. Himachal Pradesh	55.0	-0.4	2.7	1.9	25.0	-	7.5	-	-	-9.5	17.8	100.0
4. Jammu and Kashmir	90.8	-3.1	4.0	21.4	40.8	1.0	-	1.6	-	-35.1	-21.3	100.0
5. Manipur	93.0	-11.8	-7.9	10.4	18.8	-	-43.6	-0.1	-	0.3	40.8	100.0
6. Meghalaya	69.6	3.9	12.3	7.2	30.5	-	2.8	2.1	-22.1	-2.8	-3.5	100.0
7. Mizoram	16.7	-0.2	0.2	0.9	3.8	0.2	0.3	-	1.2	-0.4	77.3	100.0
8. Nagaland	38.1	-0.5	0.4	0.3	2.8	-	1.0	-	-	-1.7	59.6	100.0
9. Sikkim	79.1	1.2	4.5	16.6	0.8	4.4	-0.7	-3.8	-0.2	-1.8	-0.3	100.0
10. Tripura	55.0	-4.1	-1.0	-0.1	44.7	10.5	1.1	-6.8	0.7	-1.0	1.0	100.0
11. Uttarakhand	74.4	0.4	17.3	7.5	13.8	-1.3	7.2	1.9	-12.2	-9.4	0.3	100.0
All States	70.8	2.6	-1.3	1.9	9.0	0.5	4.3	-2.1	-0.3	0.1	14.5	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	155.7	-	-	-	-	-	-	-	-55.7	100.0
2. Puducherry	82.2	-6.5	-7.2	-	4.4	-	3.9	3.1	3.3	31.5	-14.6	100.0

'-' : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of state governments, CAG for 2012-13 in respect of Jammu & Kashmir.